

**IN THE HIGH COURT OF JUDICATURE AT PATNA  
CRIMINAL MISCELLANEOUS No.1393 of 2024**

Arising Out of PS. Case No.-1386 Year-2020 Thana- PATNA COMPLAINT CASE District-  
Patna

Dr. Sweta Suman & Ors.

... .. Petitioner/s

Versus

The State of Bihar & Anr.

... .. Opposite Party/s

**Appearance :**

For the Petitioner/s : Mr. Sanjay Prakash Verma, Adv.  
For the O.P. No. 2 : Mr. Nagdeo Choubey, Adv.  
Mr. Praveer, Adv.  
For the State : Mr. Shailendra Kumar, APP

**CORAM: HONOURABLE MR. JUSTICE SOURENDRA PANDEY  
ORAL ORDER**

4      27-01-2026                      The learned counsel for the parties are present.

2. As prayed for by the learned counsel for the opposite party No. 2, let this matter be listed on 10<sup>th</sup> of February, 2026 at 02:15 P.M.

3. The interim order dated 27.08.2024 shall continue in the meanwhile.

**(Sourendra Pandey, J)**

Praveen-II/-

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